

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JPM EXPORTS PRIVATE LIMITED

Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	JPM Exports Private Limited
2.	Date of incorporation of corporate debtor	19.08.2009
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies – Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17120WB2009PTC137865
5.	Address of the registered office and principal office (if any) of corporate debtor	Infinity Benchmark , 12 th Floor , Office No 1202, Block – GP , Sector V , Salt Lake City , Kolkata West Bengal 700091 IN
6.	Date of closure of Insolvency Resolution Process	21.12.2021
7.	Liquidation commencement date of corporate debtor	Order pronounced on 21.12.2021 and received by Liquidator on 22.12.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Avishek Gupta IBBI / IPA-003 / IP -N000135 / 2017-2018 / 11499
9.	Address and e-mail of the liquidator, as registered with the Board	CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091 avishek@optimusresolution.net
10.	Address and e-mail to be used for correspondence with the liquidator	CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091 jpmexports.cirp@gmail.com
11.	Last date for submission of claims	21.01.2022

Notice is hereby given that the National Company Law Tribunal Kolkata has ordered the commencement of liquidation of the **JPM Exports Private Limited** on 21.12.2021 and order received by Liquidator on 22.12.2021 under section 33 of the Code.

The stakeholders of **JPM Exports Private Limited** are hereby called upon to submit their claims with proof on or before 21.01.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 25.12.2021

Place: Kolkata



Avishek Gupta

Avishek Gupta

Liquidator – JPM Exports Pvt. Ltd.

Regn no. IBBI / IPA-003 / IP -N000135 / 2017-2018 / 11499

FORM B
PUBLIC ANNOUNCEMENT

**(Regulation 12 of the Insolvency and Bankruptcy
Board of India (Liquidation Process) Regulations, 2016)**

FOR THE ATTENTION OF THE STAKEHOLDERS OF JPM EXPORTS PRIVATE LIMITED

S. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	JPM Exports Private Limited
2.	Date of incorporation of corporate debtor	19.08.2009
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies — Kolkata
4.	Corporate identity number / limited liability identity number of corporate debtor	U17120WB2009PTC137865
5.	Address of the registered office and principal office (if any) of corporate debtor	Infinity Benchmark , 12th Floor , Office No 1202, Block- GP Sector V , Salt Lake City , Kolkata West Bengal 700091 IN
6.	Date of closure of insolvency resolution process	21.12.2021
7.	Liquidation commencement date of corporate debtor	Order pronounced on 21.12.2021 and received by Liquidator on 22.12.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Avishek Gupta IBBI / IPA-003 / IP -N000135 /2017-2018 /11499
9.	Address and e-mail of the liquidator, as registered with Board	CK-104, Sector 2, Salt Lake Kolkata, West Bengal-700091 avishek@optimusresolution.net
10.	Address and e-mail to be used for correspondence with the Liquidator	CK-104, Sector 2, Salt Lake Kolkata, West Bengal-700091 jpmexports.cirp@gmail.com
11.	Last date for submission of claims	22.12.2021

Notice is hereby given that the National Company Law Tribunal Kolkata has ordered the commencement of liquidation of the JPM Exports Private Limited on 21.12.2021 and order received by Liquidator as on 22.12.2021 under section 33 of the Code.

The stakeholders of JPM Exports Private Limited are hereby called upon to submit their claims with proof on or before 21.01.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-Avishek Gupta

Liquidator - JPM Exports Pvt. Ltd.

Date: 25.12.2021

Place: Kolkata

Regn no. IBBI / IPA-003 / IP -N000135 / 2017-2018 / 11499

ফর্ম বি
গণঘোষণা
(ইনসলভেন্সি অ্যান্ড ব্যাল্কেন্সি বোর্ড অফ ইন্ডিয়া (লিকুইডেশন প্রসেস)
রেগুলেশনস্, ২০১৬-র রেগুলেশন ১২)

জেপিএম এক্সপোর্টস প্রাইভেট লিমিটেড -এর স্টেকহোল্ডারদের মনোযোগ আকর্ষণের জন্য

ক্র. নং	বিবরণ	বিশদ
১.	কর্পোরেট অধমর্গের নাম	জেপিএম এক্সপোর্টস প্রাইভেট লিমিটেড
২.	কর্পোরেট অধমর্গের সংস্থা গঠনের তারিখ	১৯.০৮.২০০৯
৩.	যে কর্তৃপক্ষের অধীনে কর্পোরেট অধমর্গ সংগঠিত/নিবন্ধভুক্ত	রেজিস্ট্রার অফ কোম্পানিজ- কলকাতা
৪.	কর্পোরেট আইডেনটিটি নম্বর/কর্পোরেট অধমর্গের সীমায়িত দায়ভার শনাক্তকরণ নম্বর	U17120WB2009PTC137865
৫.	কর্পোরেট অধমর্গের নিবন্ধভুক্ত দপ্তর এবং মুখ্য দপ্তরের (যদি থাকে) ঠিকানা	ইনফিনিটি বেঞ্চমার্ক, ১৩তম তল, অফিস নং ১২০২, ব্লক-জিপি, সেক্টর ৫, সল্টলেক সিটি, কলকাতা পশ্চিমবঙ্গ ৭০০০৯১ ভারত
৬.	ইনসলভেন্সি রিজোলিউশন প্রসেস বন্ধের তারিখ	২১.১২.২০২১
৭.	কর্পোরেট অধমর্গের লিকুইডেশন শুরু তারিখ	আদেশ ঘোষণার তারিখ ২১.১২.২০২১ এবং লিকুইডেটর কর্তৃক গ্রহণের তারিখ ২২.১২.২০২১
৮.	লিকুইডেটর হিসেবে ইনসলভেন্সি প্রফেশনালের নাম ও নথিভুক্ত নং.	অভিষেক গুপ্তা IBBI/IPA-003/IP-N000135/2017-18/11499
৯.	লিকুইডেটরের ই-মেল অ্যাড্রেস যা বোর্ডের কাছে নথিভুক্ত	সিকে-১০৪, সেক্টর ২, সল্টলেক কলকাতা, পশ্চিমবঙ্গ-৭০০০৯১ avishek@optimusresolution.net
১০.	লিকুইডেটরের ঠিকানা এবং ইমেল যার দ্বারা যোগাযোগ সম্ভব	সিকে-১০৪, সেক্টর ২, সল্টলেক কলকাতা, পশ্চিমবঙ্গ-৭০০০৯১ jpmexports.cirp@gmail.com
১১.	দাবি জমাকরণের শেষ তারিখ	২২.১২.২০২১

এতদ্বারা বিজ্ঞপ্তি প্রদান করা হচ্ছে যে, মাননীয় ন্যাশনাল কোম্পানি ল' ট্রাইব্যুনাল, কলকাতা বেঞ্চ জেপিএম এক্সপোর্টস প্রাইভেট লিমিটেড-এর লিকুইডেশন শুরু করার নির্দেশ দিয়েছে ২১.১২.২০২১ তারিখে এবং লিকুইডেটর কর্তৃক আদেশ গ্রহণের তারিখ ২২.১২.২০২১, কোডের সেকশন ৩৩ অধীনে।

জেপিএম এক্সপোর্টস প্রাইভেট লিমিটেড-এর স্টেকহোল্ডারদের এতদ্বারা ডেকে পাঠানো হচ্ছে, তাঁদের একটি দাবি প্রমাণক অথবা দাবি আপডেট জমা করার জন্য ২১.০১.২০২২ তারিখে বা তার আগে, লিকুইডেটরের কাছে, দফা ১০ উল্লিখিত ঠিকানায়।

আর্থিক উত্তমর্গণগণ তাঁদের দাবি প্রমাণক জমা করবেন শুধুমাত্র বৈদ্যুতিন মাধ্যমে। অন্যান্য সকল স্টেকহোল্ডাররা তাঁদের দাবি প্রমাণক জমা করতে পারেন, ডাকযোগে বা বৈদ্যুতিন মাধ্যমে।

দাবির মিথ্যা এবং বিভ্রান্তিকর প্রমাণক জরিমানা আকর্ষণ করতে পারে।

স্বা/- অভিষেক গুপ্তা

তারিখ : ২৫.১২.২০২১
স্থান: কলকাতা

লিকুইডেটর - জেপিএম এক্সপোর্টস প্রাঃ লিঃ
রেজি. নং - IBBI/IPA-003/IP-N000135/2017-18/11499